MINISTRY OF LAW AND JUSTICE
(Legislative Department)

New Delhi, the 23rd November, 2017/Agrahayana 2, 1939 (Saka)

THE INDIAN FOREST (AMENDMENT) ORDINANCE, 2017

No.6 of 2017

Promulgated by the President in the Sixty-eighth Year of the Republic of India.

An Ordinance further to amend the Indian Forest Act, 1927.

WHEREAS Parliament is not in session and the President is satisfied that circumstances exist which render it necessary for him to take immediate action;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of article 123 of the Constitution, the President is pleased to promulgate the following Ordinance:

1. (1) This Ordinance may be called the Indian Forest (Amendment) Ordinance, 2017.

(2) It shall come into force at once.

Short title and commencement.
2. In the Indian Forest Act, 1927, in section 2, in clause (7), the word “bamboos” shall be omitted.

RAM NATH KOVIND,
President.

DR. G. NARAYANA RAJU,
Secretary to the Govt. of India.